THE HON'BLE MR JUSTICE UMA NATH SINGH, CHIEF JUSTICE THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

07.05.2015

Mr HR Nath, learned counsel, appears for the appellant.

Mr S Sen Gupta, learned GA, represents the respondents.

Learned counsel for the appellant submits written arguments during the Court proceedings in addition to the rival oral submissions already made before the Court.

Learned counsel for the State thus also prays for and is granted a week's time to submit his written arguments. List on 14.05.2015.

JUDGE

CHIEF JUSTICE

THE HON'BLE MR JUSTICE UMA NATH SINGH, CHIEF JUSTICE THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

07.05.2015

Mr SC Shyam, learned senior counsel, appears for the applicants.

Mr HS Thangkhiew, learned senior counsel, assisted by Mr AA Mir, learned counsel, represents the respondent.

During the course of arguments, it came to the notice of Court that vide order dated 25.11.2014 in MAF No. 1 of 2012, learned senior counsel, Mr SC Shyam, was granted time only to file one more miscellaneous appeal arising out the impugned common judgment, whereby, two arbitration cases were disposed of. However, during the course of pendency of MAF No. 1 of 2012, he has filed two more appeals against the said common judgment. The one of them being unnecessary is a burden on public exchequer. Thus, Mr SC Shyam, learned senior counsel, prays for and is granted two weeks' time to take curative steps.

List on 21.05.2015.

JUDGE

CHIEF JUSTICE

THE HON'BLE MR JUSTICE UMA NATH SINGH, CHIEF JUSTICE THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

07.05.2015

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List on 21.05.2015.

JUDGE

CHIEF JUSTICE